



2026:AHC:40042-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 30015 of 2025

Akhilesh Kumar And Another

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Santosh Chaubey, Shivangi Bhardwaj
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. After some arguments, learned counsel for the petitioners has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it.

2. In view of the above, this writ petition is dismissed as withdrawn.

(Achal Sachdev,J.) (Rajiv Gupta,J.)

February 23, 2026

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